

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Aerens Jai Realty Private Limited Date of Commencement of Liquidation: 01-10-2024; List of Stakeholders as on Date: 26-11-2024; Name of IP: Mr. Reetesh Kumar Agarwal; Process Number: 1; Last 5 digit of registration number: 11475

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	01	814265	01	814265	0	0	0	NA
2	Liquidation costs incurred till date	01	215000	01	215000	0	00	0	NA
3	Secured financial creditors	01	21340000				21340000	0	Annexure 3
4	Unsecured financial creditors	06	14912828	06	14909757	0	3071	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	00	0	0	Annexure 5
6	Operational creditors (Employees)	0	0	0		0	0	0	Annexure 6
7	Operational creditors (Government Dues)	02	302032103	01	302032103	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	01	51841620	01	51841620	0	0	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		12	391155816	10	369812745	0	21343071	0	